



GOVERNMENT OF INDIA
OFFICE OF THE Pr. COMMISSIONER OF CUSTOMS (AIRPORT & AIR CARGO)
AIR CARGO COMPLEX, NSCBI AIRPORT, DUM DUM, KOLKATA – 700 052.
Fax No.- (033) 2511-8984; E-mail id: sibacc-apkolcus@gov.in

F. No. S121 (Misc.)- 01/2021 SIB(AP)

Date: 19.03.2021

To,

1. The Director General, Narcotics Control Bureau, Ministry of Home Affairs, West Block No. 1, Wing No. 5, R. K. Puram, New Delhi – 110 066.
2. The Director General, Directorate General of Revenue Intelligence, 'D' Block, I.P. Bhawan, I.P. Estate, New Delhi – 110 002.
3. The Director General, Directorate General of Goods & Service Tax Intelligence, West Block VIII, Wing No. VI, 2nd Floor, R.K. Puram, New Delhi –110 066.
4. The Commissioner, Directorate of Legal Affairs, 4th Floor, Rajendra Bhawan, 210, Deendayal Upadhyay Marg, New Delhi – 110 002.
5. The Additional Director General, Directorate General of Systems, Risk Management Division, 13, Sir Vithaldas Thakersey Marg, Opp Patkar Hall, New Marine Lines, Mumbai – 400 020.
6. ✓ All Chief Commissioners, Customs, Customs(Preventive), Goods & Service Tax, Goods & Service Tax (Audit)

Sir/Madam,

Sub: Legal Verification of M/s Anand Chemicals & Rubber Pvt Ltd (IEC No.- 0299012409) under AEO Programme.

M/s Anand Chemicals & Rubber Pvt Ltd (IEC No.- 0299012409) has applied for AEO-T1 status in terms of Circular No. 33/2016 - Customs dated 22.07.2016 (available on CBIC Website).

Addresses of M/s Anand Chemicals & Rubber Pvt Ltd and details of its Proprietor is enclosed in Annexure-A.

It is requested that details as mentioned in below points against the entity/applicant/ proprietor/directors may be sent to this office on this office e-mail id: sibacc-apkolcus@gov.in or this office fax no. (033) 2511-8984 within 14 days from date of issue/upload of this letter on CBIC website.

1. Show Cause Notice issued to them during the last three financial years involving fraud, forgery, outright smuggling, and clandestine removal of excisable goods or cases where Service Tax has been collected from customers but not deposited to the Government.
2. Case wherein prosecution has been launched or is being contemplated against the applicant or its senior management.
3. Whether there is any disputed duty demanded or drawback demanded or sought to be denied, in all the Show Cause Notices issued under the Customs Act, 1962 (other than those mentioned in points 1 & 2 above) during the last three financial years. The ratio of such disputed duty demanded or drawback demanded or sought to be denied may be provided.

The details may include issue in brief, date of SCN/order and revenue implication. In case this applicant has come to any adverse notice of the department/Govt., now or in future, the same may be communicated.

These details are necessary to run a background check on compliance record submitted by the party for the last three years in terms of Para 3.2 of the CBEC Circular no. 33/2016-Cus. dated 22.07.2016.

In case no comments are received within 14 days, it will be presumed that you have no objection in granting AEO status to the above applicants.

Moreover, if any incidence of dis-reputation of the applicant comes to your notice now or in future, the same may also be informed to us.

Yours sincerely,



(NAVEEN RANA)

Deputy Commissioner of Customs (AEO Cell),
Air Cargo Complex, NSCBI Airport,
Kolkata -700 052.

Encl: Annexure-A.

Copy to (for information):

1. The AEO Programme Manager, Directorate of International Customs, Central Board of Indirect Taxes & Customs, Jeevan Bharti Building, 2nd Tower, 5th Floor, Connaught Place, New Delhi – 110 001.
2. The J.S. (Customs), CBIC, North Block, ICEGATE, Director General of Systems & Data Management, New Delhi – 110 001.
3. The Addl. Director General (Systems), Director General of Systems & Data Management, New Delhi – 110 002.

(-Sd-)

Deputy Commissioner of Customs (AEO Cell),
Air Cargo Complex, NSCBI Airport,
Kolkata -700 052.

Annexure- A

NAME- M/s Anand Chemicals & Rubber Pvt Ltd

Address: 31, Shakespeare Sarani, 6th floor, Room No. 608, West Bengal, Kolkata – 700 017

PHONE NO. – 9830037437

EMAIL- anandchemicals1@gmail.com

IEC- 0299012409

PAN – AACCA1161H

GST REG. NO. – 19AACCA1161H1ZZ

<u>NAME OF DIRECTORS</u>	<u>DIN</u>
LAKSHMI NARAYAN KHATRY	00604330
BIMAL KUMAR SETH	00604331
SHARAD KUMAR SETH	01584975
KIRTI KAPOOR	00604335
VIVEK SETH	08146898